## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

(IB)-159(PB)/2017

IN THE MATTER OF:

Gudearth Homes Infracon Pvt. Ltd. & Ors.

.....Petitioners

v.

Veebro Technoplast Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s)

Ms. Anju Jain, Mr. Hitesh Sachar,

Ms. Meghna Nagpal, Advocates

Mr. Anshul Chhabra, Company Secy. in practice

Mr. Sumnish Kumar Jain, Insolvency Professional

For the Respondent(s):

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 V.Sethi